

F. No. K. 43014(15)/2/2017-SEZ  
Government of India  
Ministry of Commerce & Industry  
Department of Commerce  
SEZ Division  
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Vanijya Bhawan, New Delhi,  
Dated the 14th July, 2023

To,  
All Development Commissioners of SEZs

**Subject:** Reducing Compliance Burden regarding SOFTEX Forms -reg

Sir,

I am directed to state that SOFTEX is the mechanism of RBI which ensures collection of data on exports for statistical and monitoring purpose. To this end, reference is drawn to RBI Guidelines (copy enclosed) on reporting on foreign exchange transactions through FETERS system by using specific purpose codes based on the nature of transactions.


2. In case of SEZ units, the SOFTEX Form is being submitted online through SEZ-Online portal by the services units and thereafter, based on the approval of the office of Development Commissioners (DC) further submitted to RBI.

3. Instances have come to the notice that SEZ units are submitting the physical copies of invoices and in some cases, even physical copies of SOFTEX forms for verification to DC office despite the same is being filed online digitally. It is also noted that in case of units in STPI, the practice of submitting physical copies of SOFTEX and invoices has been dispensed away.

4. Accordingly, as a measure of enhancing ease of doing business, it has been decided to dispense with the practice of submitting physical copies of SOFTEX and invoices by SEZ units. As such, for the purpose of verification, any document including relevant invoices may be obtained electronically from the units with the approval of DC. In exceptional cases, where there is a need for more detailed verification, DC may permit seeking sample copies of relevant invoices in physical mode, on a case-to-case basis.

5. This issues with the approval of the competent authority.

Yours' sincerely,



(Sumit Kumar Sachan)

Under Secretary to the Govt. of India

Tel. 23039829

e-mail: sumit.sachan@nic.in

Copy for information to:

Sh. Md. Moin Afaque, Deputy Director General of Foreign Trade  
EG&TF Division, DGFT(HQ), Vanijya Bhawan.



RESERVE BANK OF INDIA  
Foreign Exchange Department  
Central Office  
Mumbai - 400 001

RBI/2011-12/413  
A.P. (DIR Series) Circular No. 84

February 29, 2012

To  
All Authorised Dealers in Foreign Exchange

Madam / Sir,

**Compilation of R>Returns: Reporting under FETERS**

Attention of Authorised Dealer (Category I) banks is invited to A.P.(DIR Series) Circular No.77 dated March 13, 2004 giving guidelines for compilation of R>Returns and reporting under the *Foreign Exchange Transactions – Electronic Reporting System (FETERS)*, and also the A.P.(DIR Series) Circular No. 30 dated February 25, 2008 on the move from the system of 'branch-wise' reporting to 'bank-wise' reporting under the FETERS.

2. Several subsequent developments have necessitated further modifications in FETERS. These include:

- a) The Working Group on Balance of Payments (BoP) Manual for India (Chairman: Shri Deepak Mohanty) constituted by the Reserve Bank reviewed, *inter alia*, the existing methodology for compilation of India's BoP with a view to making it consistent with the guidelines contained in the Sixth edition of *Balance of Payments and International Investment Position Manual (BPM6)* of the International Monetary Fund (IMF). The Working Group made several recommendations for improving the present compilation procedure as well as presentation of India's BoP statistics conforming to international best practices.
- b) With the transition to core banking system (CBS), move to complete transaction reporting is warranted instead of relying on the unclassified receipts survey (URS) for purpose-wise distribution of the consolidated amount under non-export receipts below a threshold.

- c) Directorate General of Systems (Customs and Central Excise), Govt. of India now issues 6-digit port-code as per UNLOCODE scheme in place of 2-digit port-code earlier issued by RBI.

3. In view of the above, the following changes shall be effected in reporting of R>Returns from the next financial year (*i.e.*, transactions taking place from April 1, 2012):

- i) The purpose codes for classification and reporting of foreign exchange transactions in FETERS should be as per the revised classification. Accordingly, all AD category-I banks are advised to report all foreign exchange transactions as per the revised purpose code list with effect from first fortnight of April 2012 as per the attached guidelines.
- ii) AD banks may indicate purpose codes for all foreign exchange transactions (including receipts under non-export transactions below Rs. 5 lakhs) under FETERS. The present system of reporting of non-export transactions below Rs. 5 lakhs (a) on a consolidated basis in BoP file and (b) submission of purpose-wise distribution of a sample of such small receipt transactions (as part of R-return in the URS file under FETERS), will be discontinued for transactions beyond March 31, 2012.
- iii) The amount field in all FETERS files will be increased to 15-digit format.
- iv) 6-digit port code will be used uniformly for reporting under FETERS.

4. The revised Guidelines for Submission of Data under the FETERS are attached herewith.

5. The directions contained in this circular have been issued under Sections 10(4) and 11(1) of the Foreign Exchange Management Act, 1999 (42 of 1999) and are without prejudice to permissions / approvals, if any, required under any other law.

Yours faithfully,

**(Rashmi Fauzdar)**  
**Chief General Manager**

**Guidelines for Submission of Data:  
Foreign Exchange Transactions Electronic Reporting System (FETERS)**

Nodal offices of Authorised Dealer (AD) banks are required to report purpose, country, currency and other details of their foreign exchange sale and purchase transactions in Foreign Exchange Transaction Electronic Reporting System (FETERS) to the Reserve Bank on a fortnightly basis in the prescribed format since October 1997. These are primarily required for compilation of India's Balance of Payments (BoP) statistics as per international guidelines given by the International Monetary Fund (IMF), and other policy making by the Reserve Bank and are also used for other macroeconomic management purposes. With the signing of General Agreement on Trade in Services (GATS) under World Trade Organisation (WTO), the member countries are required to disseminate the data on international trade in services as per Manual on Statistics on International Trade in Services (MSITS). Accordingly, detailed BoP statistics is released on a quarterly basis and BoP for services is released on a monthly basis.

In order to meet the requirement of compilation of BoP Statistics as per the guidelines under the Balance of Payments and International Investment Position Manual (6th edition) (BPM6) of the IMF, the scope of collection of data on foreign exchange transactions has to be widened. The *Working Group on Balance of Payments Manual for India (Chairman: Shri Deepak Mohanty)* constituted by the Reserve Bank *inter alia* reviewed the existing methodology for compilation of India's BoP consistent with BPM6 guidelines. The Working Group made several recommendations for improving the present compilation procedure as well as presentation of India's BoP statistics conforming to international best practices (For details, see report at web-link: <http://rbidocs.rbi.org.in/rdocs/PublicationReport/Pdfs/IBPM221110R.pdf>)

In order to meet those national perspectives, the purpose codes have been revised and given in Annex I and the structures of four ASCII files to be submitted under FETERS are given in Annex II. The revised system is for reporting of R>Returns for forex transactions performed w.e.f. April 1, 2012.

**Reporting to RBI:** Banks may submit datafiles on a fortnightly basis (i.e., 15th and end-month), as at present, by email to [rreturn@rbi.org.in](mailto:rreturn@rbi.org.in) within one week of the last date of the fortnight. The electronic reporting system is in addition to the submission of R-Return cover page.

**Naming Convention:** The file name should start with "BANKCODE\_" for each FETERS file to be submitted to the Reserve Bank. For example, if bank code is 639, the file name should be:

- 639\_BOP6.TXT for BoP6 file
- 639\_ENC.txt for ENC file
- 639\_sch3to6.txt for SCH3to6 file
- 639\_QE.txt for QE file

**File Layout Changes:** A comparison of the file layouts with the previous version is given below:

Sl. No.	File Name	Previous Width	Revised Width	Reason
1	BankCode_BOP6.txt	59	63	Amount width increased to 15
2	BankCode_ENC.txt	92	103	Invoice value width increased to 15 Shipping_bill_No. width increased to 13 CSN width increased to 14
3	BankCode_SCH3TO6.txt	83	95	Invoice Value width increased to 15 Realised Value width increased to 15 Shipping_bill_No. width increased to 13
4	BankCode_QE.txt	41	45	Amount width increased to 15
5	BankCode_URS6.txt	Discontinued		

**Delimiter:** The FETERS files should be ASCII files with one record per line. All fields in each file should be delimited with the delimiter “|”

**Reporting of Non-applicable items:** In cases where an item is not be relevant for a set of transactions of certain purposes, irrelevant fields/ data items may be kept blank in the text file. Structure of this file has been designed in such a way that, many blank fields do not appear in between two relevant fields.

**Consistency Checks:** In order to ensure accurate reporting of data by ADs, FETERS contains consistency checks. These checks need to be ensured for the entire fortnight and relevant with currency-wise x item-wise cover-page totals. Checks are also introduced for checking the closing balances using the following relationship before submitting data to the Reserve Bank:

$$\text{Closing Balances} = \text{Opening Balances} + \text{Total Purchases} - \text{Total Sales}$$

**Inter-relationship among FETERS files:** The following inter-relationship among files BOP6.TXT, QE.TXT and R-Return cover page should be ensured.

Name	Coverage (Transactions to be reported ) in File BOP6.TXT	Coverage in File QE.TXT*	Item No. R-Return (Nostro)
Imports (S0101, S0102, S0103 & S0109)	All the individual transactions below Rs.5 lakh	Purpose code S0190 ~ Aggregate figure	I. A. (i)
	All the individual transactions above or equivalent of Rs.5 lakh	Purpose code S0191 ~ Aggregate figure	I. A. (ii)
Intermediary imports (S0104 & S0108)	All the individual transactions	Purpose code S0144 ~ Aggregate figure	I. B.
Non-import (Other than Imports)	All the individual transactions below Rs.5 lakh	Purpose code S1590 ~ Aggregate figure	I. C. (i)
	All the individual transactions above or equivalent of Rs.5 lakh	Purpose code S1591 ~ Aggregate figure	I. C. (ii)
Sale to Other ADs in India	<b>No individual Transaction to be Reported</b>	Purpose code S0092 ~ Aggregate figure	I. D
Sale to RBI	<b>No individual Transaction to be Reported</b>	Purpose code S0091 ~ Aggregate figure	I. E
Sales to Overseas Banks / correspondents	<b>No individual Transaction to be Reported</b>	Purpose code S0093 ~ Aggregate figure	I. F
Sales to branches by A-Category	<b>No individual Transaction to be Reported</b>	Purpose code S0095 ~ Aggregate figure	No reporting
Exports (P0101, P0102, P0103 & P0109)	All the individual transactions (i.e. N/P/D, advance received during fortnight, Collection realised during fortnight)	Purpose code P0100 ~ Aggregate figure	Total of II. A(i) (a), II. A(i) (b), II. A(ii)
Intermediary exports (P0104 & P0108)	All the individual transactions	Purpose code P0144 ~ Aggregate figure	II. B.

Non-Export (Other than Exports)	All the individual transactions related to Non-Export (Other than Exports) below equivalent of Rs.5 lakh	Purpose code P1590 ~ Aggregate figure	II. C(i).
	All the individual transactions related to Non-Export (Other than Exports) above or equivalent of Rs 5 lakh	Purpose code P1591 ~ Aggregate figure	II. C(ii).
Purchase from Other ADs in India	<b>No individual Transaction to be Reported</b>	Purpose code P0092 ~ Aggregate figure	II. D
Purchase from RBI	<b>No individual Transaction to be Reported</b>	Purpose code P0091 ~ Aggregate figure	II. E
Purchases from Overseas Banks / correspondents	<b>No individual Transaction to be Reported</b>	Purpose code P0093 ~ Aggregate figure	II. F
Purchases from branches by A-Category	<b>No individual Transaction to be Reported</b>	Purpose code P0095 ~ Aggregate figure	No reporting
<b>Opening Balance</b>		<b>With purpose code P2088/S2088</b>	<b>Net amount (Total III A to III H)</b>
<b>Closing Balance</b>		<b>With purpose code P2199/S2199</b>	<b>Net amount (Total IV A to IV H)</b>
*In case of Nostro, Currency wise fortnightly aggregate; in case of Vostro, Currency X Country of Vostro A/C holder wise fortnightly aggregate			

**Helpdesk:** To ensure accuracy of the format of the ASCII file generated by their interface, if necessary, ADs may contact us for guidance at the following address:

The Director,  
Balance of Payments Statistics Division,  
Department of Statistics and Information Management (DSIM)  
Reserve Bank of India,  
C-8/9, Bandra-Kurla Complex,  
Mumbai - 400 051

**Helpdesk Contacts:**

e-mail : [feters@rbi.org.in](mailto:feters@rbi.org.in)  
Tel No. : (022) 26578700 / 26578359 / 26572695  
Fax No. : (022) 26570848 / 26571265 / 26572319

## Annex I: Purpose Codes for Reporting under FETERS

### A. Payment Purposes (for use in BOP file)

Gr. No.	Purpose Group Name	Purpose Code	Description	
00	Capital Account	S0017	Acquisition of non-produced non-financial assets (Purchase of intangible assets like patents, copyrights, trademarks etc., land acquired by government, use of natural resources) – Government	
		S0019	Acquisition of non-produced non-financial assets (Purchase of intangible assets like patents, copyrights, trademarks etc., use of natural resources) – Non-Government	
		S0026	Capital transfers ( Guarantees payments, Investment Grand given by the government/international organisation, exceptionally large Non-life insurance claims) – Government	
		S0027	Capital transfers ( Guarantees payments, Investment Grand given by the Non-government, exceptionally large Non-life insurance claims) – Non-Government	
		S0099	Other capital payments not included elsewhere	
	<b>Financial Account</b>			
	Foreign Direct Investments	S0003	Indian Direct investment abroad (in branches & wholly owned subsidiaries) in equity Shares	
		S0004	Indian Direct investment abroad (in subsidiaries and associates)-in debt instruments	
		S0005	Indian investment abroad – in real estate	
		S0006	Repatriation of Foreign Direct Investment made by overseas Investors in India – in equity shares	
		S0007	Repatriation of Foreign Direct Investment in made by overseas Investors India – in debt instruments	
		S0008	Repatriation of Foreign Direct Investment made by overseas Investors in India – in real estate	
	Foreign Portfolio Investments	S0001	Indian Portfolio investment abroad – in equity shares	
		S0002	Indian Portfolio investment abroad – in debt instruments	
		S0009	Repatriation of Foreign Portfolio Investment made by overseas Investors in India – in equity shares	
		S0010	Repatriation of Foreign Portfolio Investment made by overseas Investors in India – in debt instruments	
External Commercial Borrowings	S0011	Loans extended to Non-Residents		
	S0012	Repayment of long & medium term loans with original maturity above one year received from Non-Residents		
Short term Loans	S0013	Repayment of short term loans with original maturity up to one year received from Non-Residents		
Banking Capital	S0014	Repatriation of Non-Resident Deposits (FCNR(B)/NR(E)RA etc)		
	S0015	Repayment of loans & overdrafts taken by ADs on their own account.		
	S0016	Sale of a foreign currency against another foreign currency		

Gr. No.	Purpose Group Name	Purpose Code	Description
	Financial Derivatives and Others	S0020	Payments made on account of margin payments, premium payment and settlement amount etc. under Financial derivative transactions.
		S0021	Payments made on account of sale of share under Employee stock option
		S0022	Investment in Indian Depositories Receipts (IDRs)
		S0023	Remittances made under Liberalised Remittance Scheme (LRS) for Individuals
	External Assistance	S0024	External Assistance extended by India. e.g. Loans and advances extended by India to Foreign governments under various agreements
		S0025	Repayments made on account of External Assistance received by India.
01	Imports	S0101	Advance payment against imports made to countries other than Nepal and Bhutan
		S0102	Payment towards imports- settlement of invoice other than Nepal and Bhutan
		S0103	Imports by diplomatic missions other than Nepal and Bhutan
		S0104	Intermediary trade/transit trade, i.e., third country export passing through India
		S0108	Goods acquired under merchanting / Payment against import leg of merchanting trade*
		S0109	Payments made for Imports from Nepal and Bhutan, if any
02	Transport	S0201	Payments for surplus freight/passenger fare by foreign shipping companies operating in India
		S0202	Payment for operating expenses of Indian shipping companies operating abroad
		S0203	Freight on imports – Shipping companies
		S0204	Freight on exports – Shipping companies
		S0205	Operational leasing/Rental of Vessels (with crew) –Shipping companies
		S0206	Booking of passages abroad – Shipping companies
		S0207	Payments for surplus freight/passenger fare by foreign Airlines companies operating in India
		S0208	Operating expenses of Indian Airlines companies operating abroad
		S0209	Freight on imports – Airlines companies
		S0210	Freight on exports – Airlines companies
		S0211	Operational leasing / Rental of Vessels (with crew) – Airline companies
		S0212	Booking of passages abroad – Airlines companies
		S0214	Payments on account of stevedoring, demurrage, port handling charges etc.(Shipping companies)
		S0215	Payments on account of stevedoring, demurrage, port handling charges, etc.(Airlines companies)
		S0216	Payments for Passenger - Shipping companies



Gr. No.	Purpose Group Name	Purpose Code	Description
02	Transport	S0217	Other payments by Shipping companies
		S0218	Payments for Passenger - Airlines companies
		S0219	Other Payments by Airlines companies
		S0220	Payments on account of freight under other modes of transport (Internal Waterways, Roadways, Railways, Pipeline transports and others)
		S0221	Payments on account of passenger fare under other modes of transport (Internal Waterways, Roadways, Railways, Pipeline transports and others)
		S0222	Postal & Courier services by Air
		S0223	Postal & Courier services by Sea
03	Travel	S0224	Postal & Courier services by others
		S0301	Business travel.
		S0303	Travel for pilgrimage
		S0304	Travel for medical treatment
		S0305	Travel for education (including fees, hostel expenses etc.)
05	Construction Services	S0306	Other travel (including holiday trips and payments for settling international credit cards transactions)
		S0501	Construction of projects abroad by Indian companies including import of goods at project site abroad
06	Insurance and Pension Services	S0502	cost of construction etc. of projects executed by foreign companies in India.
		S0601	Life Insurance premium except term insurance
		S0602	Freight insurance – relating to import & export of goods
		S0603	Other general insurance premium including reinsurance premium; and term life insurance premium
		S0605	Auxiliary services including commission on insurance
		S0607	Insurance claim Settlement of non-life insurance; and life insurance (only term insurance)
		S0608	Life Insurance Claim Settlements
		S0609	Standardised guarantee services
		S0610	Premium for pension funds
		S0611	Periodic pension entitlements e.g. monthly quarterly or yearly payments of pension amounts by Indian Pension Fund Companies.
07	Financial Services	S0612	Invoking of standardised guarantees
		S0701	Financial intermediation, except investment banking - Bank charges, collection charges, LC charges etc.
		S0702	Investment banking – brokerage, under writing commission etc.
		S0703	Auxiliary services – charges on operation & regulatory fees, custodial services, depository services etc.

Gr. No.	Purpose Group Name	Purpose Code	Description
08	Telecommunication, Computer & Information Services	S0801	Hardware consultancy/implementation
		S0802	Software consultancy / implementation
		S0803	Data base, data processing charges
		S0804	Repair and maintenance of computer and software
		S0805	News agency services
		S0806	Other information services- Subscription to newspapers, periodicals
		S0807	Off-site software imports
		S0808	Telecommunication services including electronic mail services and voice mail services
		S0809	Satellite services including space shuttle and rockets etc.
09	Charges for the use of intellectual property n.i.e	S0901	Franchises services
		S0902	Payment for use, through licensing arrangements, of produced originals or prototypes (such as manuscripts and films), patents, copyrights, trademarks and industrial processes etc.
10	Other Business Services	S1002	Trade related services – commission on exports / imports
		S1003	Operational leasing services (other than financial leasing) without operating crew, including charter hire- Airlines companies
		S1004	Legal services
		S1005	Accounting, auditing, book-keeping services
		S1006	Business and management consultancy and public relations services
		S1007	Advertising, trade fair service
		S1008	Research & Development services
		S1009	Architectural services
		S1010	Agricultural services like protection against insects & disease, increasing of harvest yields, forestry services.
		S1011	Payments for maintenance of offices abroad
		S1013	Environmental Services
		S1014	Engineering Services
		S1015	Tax consulting services
		S1016	Market research and public opinion polling service
		S1017	Publishing and printing services
		S1018	Mining services like on-site processing services analysis of ores etc.
		S1020	Commission agent services
		S1021	Wholesale and retailing trade services.
		S1022	Operational leasing services (other than financial leasing) without operating crew, including charter hire- Shipping companies
		S1023	Other Technical Services including scientific/space services.
S1099	Other services not included elsewhere		

Gr. No.	Purpose Group Name	Purpose Code	Description
11	Personal, Cultural & Recreational services	S1101	Audio-visual and related services like Motion picture and video tape production, distribution and projection services.
		S1103	Radio and television production, distribution and transmission services
		S1104	Entertainment services
		S1105	Museums, library and archival services
		S1106	Recreation and sporting activities services
		S1107	Education (e.g. fees for correspondence courses abroad )
		S1108	Health Service (payment towards services received from hospitals, doctors, nurses, paramedical and similar services etc. rendered remotely or on-site)
		S1109	Other Personal, Cultural & Recreational services
12	Govt. not included elsewhere (G.n.i.e.)	S1201	Maintenance of Indian embassies abroad
		S1202	Remittances by foreign embassies in India
13	Secondary Income	S1301	Remittance for family maintenance and savings
		S1302	Remittance towards personal gifts and donations
		S1303	Remittance towards donations to religious and charitable institutions abroad
		S1304	Remittance towards grants and donations to other governments and charitable institutions established by the governments.
		S1305	Contributions/donations by the Government to international institutions
		S1306	Remittance towards payment / refund of taxes.
		S1307	Outflows on account of migrant transfers including personal effects
14	Primary Income	S1401	Compensation of employees
		S1402	Remittance towards interest on Non-Resident deposits (FCNR(B)/NR(E)RA, etc.)
		S1403	Remittance towards interest on loans from Non-Residents (ST/MT/LT loans) e.g. External Commercial Borrowings, Trade Credits, etc.
		S1405	Remittance towards interest payment by ADs on their own account (to VOSTRO a/c holders or the OD on NOSTRO a/c.)
		S1408	Remittance of profit by FDI enterprises in India (by branches of foreign companies including bank branches)
		S1409	Remittance of dividends by FDI enterprises in India (other than branches) on equity and investment fund shares
		S1410	Payment of interest by FDI enterprises in India to their Parent company abroad.
		S1411	Remittance of interest income on account of Portfolio Investment in India
		S1412	Remittance of dividends on account of Portfolio Investment in India on equity and investment fund shares

<b>Gr. No.</b>	<b>Purpose Group Name</b>	<b>Purpose Code</b>	<b>Description</b>
15	Others	S1501	Refunds / rebates / reduction in invoice value on account of exports
		S1502	Reversal of wrong entries, refunds of amount remitted for non-exports
		S1503	Payments by residents for international bidding
		S1504	Notional sales when export bills negotiated/ purchased/ discounted are dishonored/ crystallised/ cancelled and reversed from suspense account
		S1505	Deemed Imports (exports between SEZ, EPZs and Domestic tariff areas)
16	Maintenance and repair services n.i.e	S1601	Payments on account of maintenance and repair services rendered for Vessels, ships, boats, warships, etc.
		S1602	Payments on account of maintenance and repair services rendered for aircrafts, space shuttles, rockets, military aircrafts, helicopters, etc.
17	Manufacturing services (goods for processing)	S1701	Payments for processing of goods

**B. Receipt Purposes (for use in BOP file)**

Gr. No.	Purpose Group Name	Purpose Code	Description	
00	Capital Account	P0017	Receipts on account of Sale of non-produced non-financial assets (Sale of intangible assets like patents, copyrights, trademarks etc., land acquired by government, use of natural resources) – Government	
		P0019	Receipts on account of Sale of non-produced non-financial assets (Sale of intangible assets like patents, copyrights, trademarks etc., use of natural resources) – Non-Government	
		P0028	Capital transfer receipts (Guarantee payments, Investment Grant given by the government/international organisation, exceptionally large Non-life insurance claims including claims arising out of natural calamity) - Government	
		P0029	Capital transfer receipts ( Guarantee payments, Investment Grant given by the Non-government, exceptionally large Non-life insurance claims including claims arising out of natural calamity) – Non-Government	
		P0099	Other capital receipts not included elsewhere	
	Financial Account			
	Foreign Direct Investment	P0003	Repatriation of Indian Direct investment abroad (by branches & wholly owned subsidiaries and associates) in equity shares	
		P0004	Repatriation Indian Direct investment abroad (by branches & wholly owned subsidiaries and associates) in debt instruments	
		P0005	Repatriation of Indian investment abroad in real estate	
		P0006	Foreign Direct Investment made by overseas Investors in India in equity shares	
		P0007	Foreign Direct Investment made by overseas Investors in India in debt instruments.	
		P0008	Foreign Direct Investment made by overseas Investors in India in real estate	
	Foreign Portfolio Investment	P0001	Repatriation of Indian Portfolio investment abroad in equity capital (shares)	
P0002		Repatriation of Indian Portfolio investment abroad in debt instruments.		
P0009		Foreign Portfolio Investment made by overseas Investors in India in equity shares		
P0010		Foreign Portfolio Investment made by overseas Investors in India in debt Instruments.		
External Commercial Borrowings	P0011	Repayment of loans extended to Non-Residents		
	P0012	Long & medium term loans, with original maturity of above one year, from Non-Residents to India (External Commercial Borrowings)		
Short term credits	P0013	Short term loans with original maturity upto one year from Non-Residents to India (Short-term Trade Credit)		

Gr. No.	Purpose Group Name	Purpose Code	Description
	Banking Capital	P0014	Receipts o/a Non-Resident deposits (FCNR(B)/NR(E)RA, etc.) {ADs should report these even if funds are not "swapped" into Rupees}
		P0015	Loans & overdrafts taken by ADs on their own account. (Any amount of loan credited to the NOSTRO account which may not be swapped into Rupees should also be reported)
		P0016	Purchase of a foreign currency against another currency.
	Financial Derivatives and Others	P0020	Receipts on account of margin payments, premium payment and settlement amount etc. under Financial derivative transactions
		P0021	Receipts on account of sale of share under Employee stock option
		P0022	Receipts on account of other investment in ADRs/GDRs
	External Assistance	P0024	External Assistance received by India e.g. Multilateral and bilateral loans received by Govt. of India under agreements with other govt. / international institutions.
		P0025	Repayments received on account of External Assistance extended by India
	01	Exports (of Goods)	P0101
P0102			Realisation of export bills (in respect of goods) sent on collection (full invoice value) – Other than Nepal and Bhutan
P0103			Advance receipts against export contracts, which will be covered later by GR/PP/SOFTEX/SDF – other than Nepal and Bhutan
P0104			Receipts against export of goods not covered by the GR /PP /SOFTEX /EC copy of shipping bill etc. (under Intermediary/transit trade, i.e., third country export passing through India
P0105			Export bills (in respect of goods) sent on collection – other than Nepal and Bhutan
P0107			Realisation of NPD export bills (full value of bill to be reported) – other than Nepal and Bhutan
P0108			Goods sold under merchanting / Receipt against export leg of merchanting trade*
P0109			Export realisation on account of exports to Nepal and Bhutan, if any
02			Transport
	P0202	Receipts on account of operating expenses of Foreign shipping companies operating in India	
	P0205	Receipts on account of operational leasing (with crew) – Shipping companies	
	P0207	Receipts of surplus freight/passenger fare by Indian Airlines companies operating abroad.	
	P0208	Receipt on account of operating expenses of Foreign Airlines companies operating in India	
	P0211	Receipt on account of operational leasing (with crew) – Airlines companies	
	P0214	Receipts on account of other transportation services (stevedoring,	

Gr. No.	Purpose Group Name	Purpose Code	Description
02	Transport		demurrage, port handling charges etc).(Shipping Companies)
		P0215	Receipts on account of other transportation services (stevedoring, demurrage, port handling charges etc).( Airlines companies)
		P0216	Receipts of freight fare -Shipping companies operating abroad
		P0217	Receipts of passenger fare by Indian Shipping companies operating abroad
		P0218	Other receipts by Shipping companies
		P0219	Receipts of freight fare by Indian Airlines companies operating abroad
		P0220	Receipts of passenger fare –Airlines
		P0221	Other receipts by Airlines companies
		P0222	Receipts on account of freights under other modes of transport (Internal Waterways, Roadways, Railways, Pipeline transports and Others)
		P0223	Receipts on account of passenger fare under other modes of transport (Internal Waterways, Roadways, Railways, Pipeline transports and Others)
		P0224	Postal & Courier services by Air
		P0225	Postal & Courier services by Sea
		P0226	Postal & Courier services by others
03	Travel	P0301	Purchases towards travel (Includes purchases of foreign TCs, currency notes etc over the counter, by hotels, Emporiums, institutions etc. as well as amount received by TT/SWIFT transfers or debit to Non-Resident account).
		P0302	Business travel
		P0304	Travel for medical treatment including TCs purchased by hospitals
		P0305	Travel for education including TCs purchased by educational institutions
		P0306	Other travel receipts
		P0308	Foreign Currencies/TCs surrendered by returning Indian tourists.
05	Construction Services	P0501	Receipts on account of services relating to cost of construction of projects in India
		P0502	Receipts on account of construction works carried out abroad by Indian Companies
06	Insurance and Pension Services	P0601	Life Insurance premium except term insurance
		P0602	Freight insurance – relating to import & export of goods
		P0603	Other general insurance premium including reinsurance premium; and term life insurance premium
		P0605	Auxiliary services including commission on insurance
		P0607	Insurance claim Settlement of non-life insurance; and life insurance (only term insurance)
		P0608	Life insurance claim settlements (excluding term insurance) received by residents in India
		P0609	Standardised guarantee services
		P0610	Premium for pension funds

Gr. No.	Purpose Group Name	Purpose Code	Description
		P0611	Periodic pension entitlements e.g. monthly quarterly or yearly payments of pension amounts by Indian Pension Fund Companies.
		P0612	Invoking of standardised guarantees
07	Financial Services	P0701	Financial intermediation except investment banking -- Bank charges, collection charges, LC charges, etc.
		P0702	Investment banking -- brokerage, under writing commission etc.
		P0703	Auxiliary services -- charges on operation & regulatory fees, custodial services, depository services etc.
08	Telecommunication, Computer & Information Services	P0801	Hardware consultancy/implementation
		P0802	Software consultancy/implementation (other than those covered in SOFTEX form)
		P0803	Data base, data processing charges
		P0804	Repair and maintenance of computer and software
		P0805	News agency services
		P0806	Other information services- Subscription to newspapers, periodicals, etc.
		P0807	Off-site Software Exports
		P0808	Telecommunication services including electronic mail services and voice mail services
		P0809	Satellite services including space shuttle and rockets, etc.
09	Charges for the use of intellectual property n.i.e	P0901	Franchises services
		P0902	Receipts for use, through licensing arrangements, of produced originals or prototypes (such as manuscripts and films), patents, copyrights, trademarks, industrial processes, franchises etc.
10	Other Business Services	P1002	Trade related services -- commission on exports / imports
		P1003	Operational leasing services (other than financial leasing) without operating crew, including charter hire- Airlines companies
		P1004	Legal services
		P1005	Accounting, auditing, book keeping services
		P1006	Business and management consultancy and public relations services
		P1007	Advertising, trade fair service
		P1008	Research & Development services
		P1009	Architectural services
		P1010	Agricultural services like protection against insects & disease, increasing of harvest yields, forestry services.
		P1011	Inward remittance for maintenance of offices in India
		P1013	Environmental Services
		P1014	Engineering Services
		P1015	Tax consulting services
		P1016	Market research and public opinion polling service
		P1017	Publishing and printing services
		P1018	Mining services like on-site processing services analysis of ores etc.
		P1019	Commission agent services
		P1020	Wholesale and retailing trade services.
		P1021	Operational leasing services (other than financial leasing) without operating crew, including charter hire- Shipping companies



Gr. No.	Purpose Group Name	Purpose Code	Description
		P1022	Other Technical Services including scientific/space services.
		P1099	Other services not included elsewhere
11	Personal, Cultural & Recreational services	P1101	Audio-visual and related services like Motion picture and video tape production, distribution and projection services.
		P1103	Radio and television production, distribution and transmission services
		P1104	Entertainment services
		P1105	Museums, library and archival services
		P1106	Recreation and sporting activity services
		P1107	Educational services (e.g. fees received for correspondence courses offered to non-resident by Indian institutions)
		P1108	Health Service (Receipts on account of services provided by Indian hospitals, doctors, nurses, paramedical and similar services etc. rendered remotely or on-site)
		P1109	Other Personal, Cultural & Recreational services
12	Govt. not included elsewhere (G.n.i.e.)	P1201	Maintenance of foreign embassies in India
		P1203	Maintenance of international institutions such as offices of IMF mission, World Bank, UNICEF etc. in India.
13	Secondary Income	P1301	Inward remittance from Indian non-residents towards family maintenance and savings
		P1302	Personal gifts and donations
		P1303	Donations to religious and charitable institutions in India
		P1304	Grants and donations to governments and charitable institutions established by the governments
		P1306	Receipts / Refund of taxes
		P1307	Receipts on account of migrant transfers including Personal Effects
14	Primary Income	P1401	Compensation of employees
		P1403	Inward remittance towards interest on loans extended to non-residents (ST/MT/LT loans)
		P1405	Inward remittance towards interest receipts of ADs on their own account (on investments.)
		P1408	Inward remittance of profit by branches of Indian FDI Enterprises (including bank branches) operating abroad.
		P1409	Inward remittance of dividends (on equity and investment fund shares) by Indian FDI Enterprises, other than branches, operating abroad
		P1410	Inward remittance on account of interest payment by Indian FDI enterprises operating abroad to their Parent company in India.
		P1411	Inward remittance of interest income on account of Portfolio Investment made abroad by India
		P1412	Inward remittance of dividends on account of Portfolio Investment made abroad by India on equity and investment fund shares
		P1499	Other income receipts

<b>Gr. No.</b>	<b>Purpose Group Name</b>	<b>Purpose Code</b>	<b>Description</b>
15	Others	P1501	Refunds / rebates on account of imports
		P1502	Reversal of wrong entries, refunds of amount remitted for non-imports
		P1503	Remittances (receipts) by residents under international bidding process.
		P1505	Deemed Exports ( exports between SEZ, EPZs and Domestic Tariff Areas)
16	Maintenance and repair services n.i.e	P1601	Receipts on account of maintenance and repair services rendered for Vessels, Ships, Boats, Warships, etc.
		P1602	Receipts of maintenance and repair services rendered for aircrafts, Space shuttles, Rockets, military aircrafts, etc.
17	Manufacturing services	P1701	Receipts on account of processing of goods

**C. Cover Page Purpose Codes (for use in QE file)**

Gr. No.	Purpose Group Name	Purpose Code	Description	
99	Cover Page Total	P0091	Purchase from Reserve Bank of India (Currency-wise Totals)	
		P0092	Purchase from other ADs in India (Currency-wise Totals)	
		P0093	Purchase from Overseas banks & correspondents (Currency-wise Totals)	
		P0094	debit from the vostro a/c of overseas bank or correspondents (Country-wise Totals)	
		P0095	Aggregate Purchases at Branches (Currency-wise Totals)	
		P0100	Exports (Totals) {N/P/D + Collection bills Realised during Fortnight + Advance received during Fortnight} (Purchases from Public against exports (Currency-wise Totals))	
		P0144	Purchases from Public against third country exports (Currency-wise Totals)	
		P1590	receipts below Rs. 5 lakhs (Currency-wise Totals)	
		P1591	Non-Exports equivalent & above Rs.5 lakhs (Currency-wise Totals)	
		S0091	Sales to Reserve Bank of India (Currency-wise Totals)	
		S0092	Sales to other ADs in India (Currency-wise Totals)	
		S0093	Sales to Overseas banks & correspondents (Currency-wise Totals)	
		S0094	credit to the vostro a/c of overseas bank or correspondents (Country-wise Totals)	
		S0095	Aggregate Sales at Branches (Currency-wise Totals)	
		S0144	Sales to Public against Imports into other countries (Currency-wise Totals)	
		S0190	Imports below Rs.5 lakhs(Currency-wise Totals)	
		S0191	Imports equivalent & above Rs.5Lakhs (Currency-wise Totals)	
		S1590	Non-Imports payment below Rs 5 lakhs (Currency-wise Totals)	
		S1591	Non-Imports equivalent & above Rs.5 lakhs (Currency-wise Totals)	
		Cover Page Balance	P2088	Opening Balance (Debit Balance in Mirror/Debit Balance in Vostro)
			P2199	Closing Balance (Debit Balance in Mirror/Debit Balance in Vostro)
			S2088	Opening Balance (Credit Balance in Mirror/Credit Balance in Vostro)
			S2199	Closing Balance (Credit Balance in Mirror/Credit Balance in Vostro)

\* - 'Merchanting' here refers to purchase/sale of goods from/to a non-resident combined with subsequent resale of the same goods to another non-resident without goods being present in the compiling economy (resident's economy). Essentially, goods transaction would be termed as 'merchanting' if goods acquired do not enter the territory of the compiling (resident's) economy and secondly, goods being acquired do not undergo any transformation before being resold or repurchased

## Annex II: FETERS File Layouts

1. **BANKCODE\_BOP6.TXT** relating to transactions involving sale and purchase of foreign exchange (excluding inter-office, inter-bank, RBI transactions) during the reporting fortnight

Field	Format	Remarks
AD Code	Char (7)	BSR Part-1 Uniform Code
Fortnight-end Date	YYYYMMDD	
Transaction Date	YYYYMMDD	Valid date within fortnight
Serial No.	Num. (4)	
Purpose Code	Char (5)	Purpose code starting with P/S (Part A/B of Annex I)
Country Code	Char (2)	SWIFT code
Currency Code	Char (3)	SWIFT code
Amount [in Foreign Currency (FC)]	Num. (15)	
Date of Shipment	YYYYMMDD	
LC	char (1)	1 for Yes; 0 for No
Country of Vostro a/c Holder	char (2)	SWIFT code

2. **BANKCODE\_ENC.TXT** relating to physical exports, bills in respect of which were negotiated, purchased, discounted or sent for collection during the reporting period

Field	Format	Remarks
A.D. Code	Char (7)	
Fortnight-end date	YYYYMMDD	
Date of Negotiation	YYYYMMDD	
Bill Number	Char (7)	Internal to the Bank (e.g. N000001)
Importer Exporter Code	Char (10)	As given by DGFT
GR/PP/SOFTEX Form Number	Char (8)	e.g. AA000001 (for EDI transactions, pl indicate ZZ)
Shipping Bill Number	Char (13)	<u>EDI transactions:</u> 7-digit Shipping bill preceded by 6-digit port code (e.g., INNSA19999999) <u>Non-EDI transactions:</u> 7-digit Shipping bill preceded by 6 zeros (e.g., 0000009999999)
Shipping Bill Date	YYYYMMDD	
Custom Serial Number	Char (14)	6-digit port code + 2-digit calendar year of export + 6-digit Serial No.
Currency	Char (3)	
Invoice Value (in Currency)	Num. (15)	
Country of Destination	Char (2)	

3. **BANKCODE\_SCH3TO6.TXT** (Schedules 3 to 6) relating to exports where full / part value has been realised / received in advance [Sch.3: Realisation of Full amount (bill sent for collection); Sch.4: Realisation of Partial amount (bill sent for collection); Sch.5: Receipt of full advance; Sch.6: Receipt of partial advance]

Field	Format	Remarks
A.D. Code	Char (7)	
Fortnight-end date	YYYYMMDD	
Transaction Date	YYYYMMDD	
Bill Number	Char (7)	
GR/PP/SOFTEX Form Number	Char (8)	
Shipping Bill Number	Char (13)	
Shipping Bill Date	YYYYMMDD	
Currency	Char (3)	
Invoice Value	Num. (15)	
Realised Value	Num. (15)	
Country of Destination	Char (2)	
Schedule No.	Char (1)	e.g. 5 for Schedule 5

4. **BANKCODE\_QE.TXT** for Cover Page Totals

Field	Format	Remarks
A.D. Code	Char (7)	
Fortnight-end date	YYYYMMDD	
Serial Number	Num. (4)	
Purpose Code	Char (5)	As per Part C of Annex I
Country of Vostro A/c holder	Char (2)	
Currency	Char (3)	
Amount in Currency	Num. (15)	
Return (Vostro/Nostro)	Char (1)	V for Vostro; N for Nostro

Related Press Release	
Feb 29, 2012	Compilation of R>Returns : Reporting under FETERS